

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: TRANSSTROY TIRUPATI - TIRUTHANI - CHENNAI TOLLWAYS PRIVATE LIMITED Date of Commencement of Liquidation: 19-04-2022; List of Stakeholders as on Date: 11-06-2022;
Name of IP: Mr. Sanjay Kumar Mishra; Process Number: 1; Last 5 digit of registration number: 11730

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		26631404		26631404				NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	6	7385780975	6	7381139883		4641092		Annexure 3
4	Unsecured financial creditors	1	1103867025	1	1103867025				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	62507118				62507118		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	5716353733	2	237506610		1856547123	3622300000	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		10	14295140255	9	8749144922		1923695333	3622300000	